

Name of the Corporate Debtor: J C T Limited

Annexure-7

Date of Commencement of CIRP: 25th October, 2024

List of Creditors as on: 07th January, 2026

**List of operational creditors (Government dues)**

(Amount in Rs.)

Sr. No.	Details of claimant		Details of Claim Received		Detail of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?						% of voting share in CoC, if applicable
1	Office of Assistant Commissioner State Tax	State	20-Nov-24	1,02,80,798	1,02,80,798	Govt Dues		NA	1,02,80,798				
2	The Commissioner of Customs NS-II	Central	06-Jan-25	36,11,052	-	Govt Dues		NA			36,11,052		
3	Department of Trade & Taxes	State	13-Nov-24	43,08,469	43,08,469	Govt Dues		NA	43,08,469				
4	The Regional Provident Fund Commissioner	Central	09-Jul-25	1,23,23,84,517	98,96,32,298	Govt Dues		NA	98,96,32,298				
5	Deputy Commissioner of Income Tax (TDS)	Central	31-Jul-25	4,03,780	4,03,780	Govt Dues		NA			-		
6	Municipan Corporation Phagwara	Central	16-Sep-25	38,72,160	21,50,447	Govt Dues		NA			17,21,713		
7	Excise and Taxation officer Hoshiarpur	State	03-Oct-25	17,48,39,433	12,45,29,374	Govt Dues		NA	12,45,29,374				
8	Central Goods & Service Tax Department, Hoshiarpur	State		13,38,37,522	13,38,37,522	Govt Dues		NA	13,38,37,522				
9	Central Goods & Service Tax Department, Phagwara	State		3,29,53,395	3,29,53,395	Govt Dues		NA	3,29,53,395				
10	Deputy Commissioner of Income Tax	Central		1,00,96,12,694	98,76,75,176	Govt Dues		NA	98,76,75,176				
	<b>TOTAL</b>			<b>2,60,61,03,820</b>	<b>2,28,57,71,259</b>				<b>2,28,32,17,032</b>		<b>53,32,765</b>		-